GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1769

TO BE ANSWERED ON THE 25TH NOVEMBER, 2016

DEFENCE LAND

1769. SHRI SUSHIL KUMAR SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether a large portion of defence land has been illegally occupied;
- (b) if so, the total number of complaints received for the same and the action taken thereon;
- (c) whether the Government has a comprehensive data bank of the total defence land under its authority across the country;
- (d) if so, the details thereof, State / UT-wise; and
- (e) the steps taken by the Government to make more productive use of unused defence land under its control?

A N S W E R MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE रारायमं ी (डा. स्भाष भामरे)

- (a) & (b): The Ministry of Defence has received reports from the land management agencies under it, of about approximately 10059 acres of defence land being under encroachment. This is around 0.57% of the total land holding of Ministry of Defence. Reports and complaints on the subject are received from time to time but no centralized record of such complaints is maintained by the Ministry. Action against encroachment is taken under the law viz. Public Premises (Eviction of unauthorised occupants) Act, 1971 and Cantonment Act 2006. In addition action aimed at prevention, detection and removal of encroachments, is an ongoing process.
- (c) & (d): Directorate General Defence Estates (DGDE) in the Ministry of Defence maintains a comprehensive data bank of defence land across the country. The details of total area of land under the ownership of Ministry of Defence, State / UT-wise is annexed.
- (e) All Defence land is earmarked for Defence purposes. To ensure proper utilisation of Defence land periodic Defence Land Audit is carried out.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1769 FOR ANSWER ON 25.11.2016

Details of land under Ministry of Defence in the country, State / UT-wise:

Sr. No.	State	Area (in acres)
1.	Andaman & Nicobar Islands	8166.39
2.	Andhra Pradesh & Telangana	39735.03
3.	Arunachal Pradesh	4787.39
4.	Assam	25493.31
5.	Bihar	11925.44
6.	Chandigarh	176.25
7.	Chattisgarh	1582.41
8.	Dadara & Nagar Haveli	0
9.	Daman & Diu	196.00
10.	Delhi	11628.55
11.	Goa	3025.58
12.	Gujarat	24807.00
13.	Haryana	37211.36
14.	Himachal Pradesh	8096.65
15.	Jammu & Kashmir	22338.51
16.	Jharkhand	7713.62
17.	Karnataka	33124.71
18.	Kerala	5279.40
19.	Lakshadweep	39.85
20.	Madhya Pradesh	231073.96
21.	Maharashtra	138802.10
22.	Manipur	1294.41
23.	Meghalaya	4029.40
24.	Mizoram	0.21
25.	Nagaland	551.28
26.	Odisha	18015.72
27.	Pudducherry	20.38
28.	Punjab	78329.18
29.	Rajasthan	821186.68
30.	Sikkim	3078.07
31.	Tamil Nadu	21233.46
32.	Tripura	2679.51
33.	Uttar Pradesh	123309.97
34.	Uttarakhand	27168.07
35.	West Bengal	40955.70
	Total	1757055.54
